

[1]

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN
AT JODHPUR

O R D E R

SUO MOTO

Date of Order : 03.09.2014

PRESENT

HON'BLE MR. JUSTICE GOVIND MATHUR

Mr. Baldeo Ram Chaudhary, Registrar (Administration),
Rajasthan High Court, Jodhpur

Mr. Brajendra Jain, Registrar (Classification), Rajasthan High
Court, Jodhpur

Mr. Rajeev Choudhary, Deputy Registrar (Judicial), Rajasthan
High Court, Jodhpur

BY THE COURT :

In pursuant to the order passed in pre-lunch session, Mr. Ashok Rathore, Commissioner, Police Commissionerate, Jodhpur is personally present before the court. In quite unambiguous terms, he assures the court that all necessary action shall be taken against the miscreants, who committed illegal activities as referred in the order passed in pre-lunch session. He also assures that all necessary care shall be taken to ensure absolute peace in the court campus. An assurance is also given that all necessary security shall be provided to all the litigants and advocates, who want to appear before the court to agitate their cause.

[2]

Having considered the same, I deem it appropriate to direct the officers of Registry of the Rajasthan High Court as well as to the Commissioner, Police Commissionerate, Jodhpur to have all necessary co-ordination to ensure peaceful atmosphere in the entire campus. The Collector, Jodhpur shall also take appropriate steps for preservation of public peace and safety to maintain public order in the entire court and Jodhpur Collectorate campus. The Registry as well as the State authorities shall also ensure necessary security to each and every person, who is coming before the court to agitate his/her/their cause. Necessary report of the actions taken in pursuant to this order shall be submitted to this court on 05.09.2014.

Put up on 05.09.2014.

[GOVIND MATHUR],J.

Pramod